

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE T.R.RAVI

Friday, the 17<sup>th</sup> day of November 2023 / 26th Karthika, 1945  
WP(C) NO. 38159 OF 2023 (T)

PETITIONER:

JOSE BABU, AGED 30 YEARS,

RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY ITS CHIEF SECRETARY, GOVERNMENT OF KERALA GOVERNMENT SECRETARIAT, THIRUVANATHAPURAM , PIN - 695001
2. PRINCIPAL SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANATHAPURAM , PIN - 695001
3. PRINCIPAL SECRETARY TO GOVERNMENT, SOCIAL JUSTICE DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANATHAPURAM , PIN - 695001
4. DIRECTOR OF COLLEGIATE EDUCATION, DIRECTORATE OF COLLEGIATE EDUCATION 6TH FLOOR, VIKAS BHAVAN, VIKAS BHAVAN P O, THIRUVANATHAPURAM , PIN - 695033
5. KANNUR UNIVERSITY, REPRESENTED BY ITS REGISTRAR CIVIL STATION P.O, KANNUR, PIN - 670002
6. NEHRU ARTS AND SCIENCE COLLEGE, REPRESENTED BY ITS MANAGER P.O PADNEKAT, KASARAGOD , PIN - 671314
7. MANAGER, NEHRU ARTS AND SCIENCE COLLEGE P.O PADNEKAT, KASARAGOD , PIN - 671314
8. THEJASWI D. NAIR,

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to direct the 5th respondent to refrain from approving the appointment of the 8th respondent, pending final disposal of the Writ Petition.

This writ petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of SRI.ISAAC KURUVILLA ILLIKAL Advocate for the petitioner, GOVERNMENT PLEADER for R1 to R4 (By Order), STANDING COUNSEL for R5 (By Order), the Court passed the following:

**ORDER**

**Admit.**

**Government Pleader takes notice for respondents 1 to 4. Standing Counsel takes notice for the 5th respondent. Issue notice by speed post, returnable in two weeks, to respondents 6 to 8.**

**There will be an interim direction to 5th respondent not to approve the appointment of the 8th respondent, if already not approved.**

**Post after completion of service of notice.**

**H/O.**

**Sd/- T.R.RAVI, JUDGE**

